

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 4234
TO BE ANSWERED ON 19TH AUGUST, 2025

ISSUES RAISED BY FARMERS DURING THE VIKSIT KRISHI SANKALP ABHIYAN

4234. SHRI BAIJAYANT PANDA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the key issues raised by farmers during the Viksit Krishi Sankalp Abhiyan, particularly regarding the quality of seeds and pesticides;
- (b) the details of sub-standard seed samples detected during past two years, along with data thereof State-wise;
- (c) the steps being taken by the Government to upgrade and strengthen seed testing laboratories with the latest technology; and
- (d) whether the Government is considering amendments to existing legislation to ensure the supply of quality agricultural inputs to farmers and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

- (a): The key issues raised by farmers during the Viksit Krishi Sankalp Abhiyan were quality, timely availability and access of different agricultural inputs like seeds including those of climate resilient varieties, fertilizers and pesticides.
- (b): State-wise details of sub-standard seed samples detected during past two years are given in **Annexure**.
- (c): To strengthen seed testing laboratories with the latest technology, the Department of Agriculture & Farmers Welfare (DA&FW), Ministry of Agriculture & Farmers Welfare (MoA&FW), Government of India provides financial assistance (up to 100% Government of India share) to States and public-sector implementing agencies for various seed-related infrastructure. These include procurement of equipment for labs, construction & renovation of lab buildings, obtaining

membership and technical audits of Seed Testing Laboratories (STLs) for International Seed Testing Association (ISTA) accreditation, establishment of specialized Seed Health Laboratories, and setting up of DNA fingerprinting facilities (for testing genetic purity). Support is also provided for strengthening Grow-Out-Test (GOT) farms, setting up greenhouse facilities, and undertaking capacity-building initiatives. These activities are funded under the National Food Security & Nutrition Mission (NFSNM) – Seed Components (formerly the Sub-Mission on Seeds & Planting Material).

(d): To curb the malpractices of spurious seeds, pesticides and fertilizers and in order to ensure availability of quality inputs to the farmers, various provisions are available in the Seeds Act 1966, the Seeds Rules 1968, the Seeds (Control) Order 1983, Essential Commodity Act 1955, Insecticide Act 1964, Insecticides Rules 1971, the Fertilizer (Control) Order 1985, etc.

The concerned State Department of Agriculture appoints the Inspectors for ensuring quality control of seeds, fertilizers and pesticides in their respective states. In case any samples of seeds, fertilizers and pesticides are found to be spurious/sub-standard, action are taken under the relevant provisions of Acts and Rules.

[Part (b) of Lok Sabha USQ No. 4234 dated 19TH AUGUST, 2025]**State-wise details of sub-standard seed samples detected during past two years**

| State | 2023-24 | | 2024-25 | |
|------------------|----------------------|-----------------------------------|----------------------|-----------------------------------|
| | No. of samples drawn | No. of samples found sub-standard | No. of samples drawn | No. of samples found sub-standard |
| Andhra Pradesh | 11880 | 160 | 13888 | 186 |
| Assam | 0 | 0 | 97 | 0 |
| Bihar | 11258 | 145 | 14290 | 365 |
| Chhattisgarh | 6090 | 192 | 7218 | 326 |
| Delhi | 0 | 0 | 49 | 0 |
| Gujarat | 12313 | 99 | 17346 | 507 |
| Haryana | 2784 | 39 | 3336 | 63 |
| Himachal Pradesh | 618 | 0 | 720 | 0 |
| Jammu & Kashmir | 0 | 0 | 578 | 9 |
| Jharkhand | 772 | 0 | 1588 | 1 |
| Karnataka | 6894 | 76 | 10249 | 102 |
| Kerala | 0 | 0 | 3653 | 145 |
| Madhya Pradesh | 9537 | 641 | 30333 | 1031 |
| Maharashtra | 0 | 0 | 19716 | 1438 |
| Odisha | 1553 | 75 | 4449 | 1363 |
| Puducherry | 60 | 15 | 106 | 25 |
| Punjab | 0 | 0 | 5612 | 148 |
| Rajasthan | 0 | 0 | 6382 | 190 |
| Tamil Nadu | 19218 | 394 | 52143 | 1565 |
| Telangana | 11889 | 293 | 11946 | 247 |
| Tripura | 0 | 0 | 961 | 48 |
| Uttar Pradesh | 17013 | 233 | 17408 | 306 |
| Uttarakhand | 493 | 5 | 541 | 0 |
| West Bengal | 21216 | 1263 | 30267 | 24460 |
| Total | 133588 | 3630 | 252876 | 32525 |
